

SHRI R. S. VIRK DISTRICT JUDGE (RETD.)  
IN THE MATTER OF PACL LTD.  
CAUSE LIST FOR 03/09/2018 (MONDAY)

S.No.	File No.	Case Particulars	Purpose
1	538	Mrs. Pushpa M w/o K. Muniraju	Production of encumbrance and arguments
2	539	Mr. Muninanjappa s/o Late Appajappa	Production of encumbrance and arguments
3	540	Mr. P. Harshavaradhana Reddy s/o Naryana Reddy	Production of encumbrance and arguments

*Be uploaded  
RLM*